

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AFTEK
INFRASTRUCTURE PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Aftek Infrastructure Private Limited
2.	Date of incorporation of corporate debtor	04/10/2013
3.	Authority under which corporate debtor is incorporated / registered	Roc-Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102UP2013PTC059884
5.	Address of the registered office and principal office (if any) of corporate debtor	M-57, Sanjay Gandhi Puram Faizabad Road, Lucknow, UP - 226016
6.	Date of closure of Insolvency Resolution Process	July 25, 2023
7.	Liquidation commencement date of corporate debtor	10/08/2023 (the copy of the Order was received by the liquidator on 21/08/2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Rajeev Lochan IBBI/IPA-002/IP-N00606/2018-19/11885
9.	Address and e-mail of the liquidator, as registered with the Board	243, First Floor, AGCR Enclave, Delhi - 110092 Email: csrajeevlochan@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	1203-1205, Vijaya Building, 17 Barakhamba Road, New Delhi - 110001 ip.aftek@gmail.com
11.	Last date for submission of claims	20/09/2023

Notice is hereby given that the National Company Law Tribunal Allahabad Bench, Prayagraj has ordered the commencement of liquidation of the Aftek Infrastructure Private Limited on 10/08/2023, the copy of the Order was received by Liquidator on 21/08/2023.

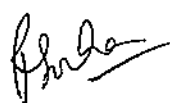
The stakeholders of Aftek Infrastructure Private Limited are hereby called upon to submit their claims with proof on or before 20/09/2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 23.08.2023

Place: New Delhi


Rajeev Lochan

IBBI/ IPA-002/ IP-N00606/ 2018-2019/ 11885
AFA valid upto 31.10.2023